

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No227
C.P.(CAA)/48(AHM)2021
in
C.A.(CAA)/46(AHM)2021

Proceedings under Section 230-232 Co. Act, 2013

IN THE MATTER OF:

Innovative Healing Systems(Gujarat) Pvt Ltd
Innovative Healing Systems(India) Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..21/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Prasanta Kumar Mohanty, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent : Ms. Pankti Shah, Adv.
For the RD : Mr. Liladhar Sharma

ORDER

Order directing to serve RBI stands complied.

List for hearing on 01.12.2022

-Sd-

**PRASANTA KUMAR MOHANTY
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**